

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 50

**CA 286/2021 in CP 2592/2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 11.11.2022

NAME OF THE PARTIES: -

**Erik Antinious Jacobs De Ruk & Ors.**  
**V/s**  
**ROC Mumbai**

*Appearance (via video-conference):*

For Applicant : None present  
For Respondent : None present

Section 441,441(3) of the Companies Act, 2013

---

**ORDER**

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on **10.01.2023**.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)